

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 15th April, 2026

No. LJ(B) 48/2020/213 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers as the Executive Magistrate within East Khasi Hills District with immediate effect for a period of 3 months until further orders -

1. Smti. A. Sumer, EE - Public Works Department, National Highway Sub-Division, Shillong.
2. Shri. M. Lyngdoh, AEE - Public Works Department, National Highway Sub-Division, Shillong.

Sd/-

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/213 -A,
Copy forwarded to:-

Dated Shillong, the 15th April, 2026

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter NoKCR.20/I/90/Vol-I/69/265 Dt. 02.04.2026
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannu

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.